

Expenditure incurred head wise				No. of	No. of
Lodging	Transportation	Others	Total	persons attended the meeting.	rooms booked
₹ 2,09,629	₹ 3,40,963	₹ 9,85,526	₹ 15,36,118	59	24

(d) Guidelines for economy in expenditure already exist.

Handing over of the catering system to IRCTC

†1112. SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI KANAK LATA SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the proposal to hand over the catering system of Railways to IRCTC once again, is under consideration;

(b) if so, the reasons for taking away this task from IRCTC and handing it over to the Railways;

(c) the reasons for considering to shift the task of catering from Railways to IRCTC once again and whether there is any guarantee that the same problems will not be faced once again on handing over the task of catering to IRCTC; and

(d) the status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) Yes, Sir. As announced in the Rail Budget Speech 2016-17, Indian Railway Catering and Tourism Corporation (IRCTC) would begin to manage catering service in a phased manner.

(b) The objectives of transferring the catering services from Railways to IRCTC were not fulfilled, as IRCTC could not professionalize the catering services. Therefore, the management of catering services were taken back by Railways from IRCTC as per the provisions of Catering Policy, 2010.

(c) and (d) In 2015, Sreedhran Committee, set up by the Ministry of Railways recommended transfer of catering services back to IRCTC, since IRCTC was set up as an extended arm of the Indian Railways to professionalize catering services on Indian Railways. It has been decided to give back the catering services to IRCTC in a phased manner with unbundling catering services by creating a distinction primarily between food preparation and food distribution. In order to address the problems faced earlier,

†Original notice of the question was received in Hindi.

it has been decided that there will be no complete handing over of catering service by IRCTC to private licensees and Zonal Railways will have powers of supervision and monitoring.

Setting up of Urban Haats in Rajasthan

†1113. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of TEXTILES be pleased to state:

(a) whether Government of Rajasthan has sent the project report to the Central Government for setting up Urban Haat at Sikar and Alwar;

(b) if so, by when the administrative and financial approvals would be granted to it;

(c) whether Government of Rajasthan has requested the Central Government for approval of Central assistance under Enforcement Scheme;

(d) if so, whether Government intends to accord the said approval; and

(e) if not, the reasons therefor and if so, by when?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) Yes Sir. Government of Rajasthan has submitted the project proposal for setting up of Urban Haat at Sikar and Alwar.

(b) Administrative and financial approval would be considered for sanction subject to submission of proper land documents, commitment letter from the State Government towards their own contribution and Architecture Design and Plan and fulfilling the requirement as per scheme guidelines by the implementing agency.

(c) to (e) Not applicable.

Performance of textile sector

1114. SHRI N. GOKULAKRISHNAN: Will the Minister of TEXTILES be pleased to state:

(a) the details of segments that are doing well in Textile and Clothing sectors in the last two years and the current year, year-wise and segment-wise;

(b) to what extent the global gloom is impacting export of our clothing and textile exports and how the Ministry is planning to push it further;

(c) whether it is a fact that exports of handicrafts, including handmade carpets, has shown improvement in the first half of 2015-16 as compared to the same period in the last year; and

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